

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2526  
ANSWERED ON:22.07.2009  
SPECIAL STATUS UNDER AIBP  
Singh Shri Dushyant

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received requests from various State Governments including Rajasthan for special status to their State under Accelerated Irrigation Benefit Programme (AIBP);
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c) In order to give a boost to irrigation development in the drought prone area of the country including the State of Rajasthan, the Government of India has made provisions in the AIBP guidelines amended in December, 2006. In accordance with the existing guidelines, irrigation projects benefiting drought prone area are eligible for receiving 90% grant of the project cost which is at par with the special category states. Further, in normal cases, a new project could be included in AIBP only on completion of an ongoing project of the state under AIBP i.e. on one to one basis. However, the project benefiting drought prone area could be considered for inclusion in AIBP in relaxation to one to one criteria.